

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 4446/2017

STATE OF UP

Petitioner(s)

VERSUS

BHARTI AIRTEL LTD

Respondent(s)

Date : 08-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service on respondent no.1 is complete but no one has entered appearance.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.2 within two weeks time as last opportunity. Notice thereafter be issued.

List again on 5.3.2018.

KAPIL MEHTA
Registrar
08.01.2018

hj